

National Company Law Tribunal  
Allahabad Bench  
Allahabad

1(ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF  
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL  
ON 24.10.2016.

NAME OF THE COMPANY: Vishwesh Dutt Tiwari & Anr. v/s M/s Galaxy Life  
Care Services Pvt. Ltd

SECTION OF THE COMPANIES ACT: u/s 397,398 of the Companies Act,  
1956

Sl. No.	Name	Designation	Representation	Signature
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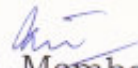
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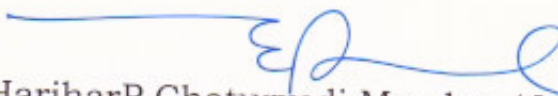
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Order dated 24.10.2016

1(ND)/2016 Vishwesh Dutt Tiwari & Anr. v/s M/s Galaxy Life Care Services Pvt.  
Ltd.

Heard the Learned counsel for petitioner in CP No 80 of 2015 and he has completed  
his side of arguments. For arguments of Respondent, matter is listed on 11.11.2016  
before lunch. The Learned counsel for petitioner shall supply the copy of citations  
to other side well in advance.

  
V. S. R. Avadhani, Member(Judicial)

  
Harihar P. Chaturvedi, Member (Judicial)

Dated: 24.10.2016